**Annexure-5 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021**
**Name of the corporate debtor: M/s. Cengres Tiles Limited; Date of commencement of CIRP: 27.04.2022**
**NCLT order C. P. (LB) No. 39/AHM/2021 dated 27.04.2022**
**List of creditors as on: 23.08.2022**

**List of operational creditors (Workmen)**

(Amount in₹)

| Sl. No. | Name of authorised representative, if any | Name of work man | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
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| | | | | | | | | | | | | | |
| NIL | | | | | | | | | | | | | |
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